

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 316 of 2013 &**  
**IA No. 412 of 2013**

**Dated : 2<sup>nd</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Wardha Power Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.**  
**Mr. Hemant Singh**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 412 of 2013 (Appl. for stay). Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 08.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak